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SHRI VIDUTHALAI VIRUMBI: Sir, we walk out in protest. (*Interruptions*)

(At this stage some hon. Members left the Chamber).

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): The disucssion on the Calling Attention motion concludes.

I. THE SALARIES, ALLOWANCES, LEAVE AND PENSIONS OF THE OFFICERS AND SERVANTS OF THE DELHI HIGH COURT BILL, 1994

II. THE SALARIES, ALLOWANCES, LEAVE AND PENSIONS OF THE OFFICERS AND SERVANTS OF THE SUPREME COURT BILL. 1994.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Now we take up the Legislative Business. We were discussing this on the 22nd of August, 1994. The hon. Deputy chairman announced that the discussion had concluded and that the Minister would reply the following day.

Mr. Minister, there was a suggestion made here by the Leader of the Opposition, Mr. Sikander Bakht, and some other hon. Members that these two Bills should be referred to the Standing Committee of Parliament. This was (he suggestion made yesterday. The two Bills are now for discussion before the House. Do you have any-suggestion to make.

विषय के नेता (श्री सिकन्दर बख्त): सदर साहब, मैं यह कहने के लिए हाज़िर हुआ हूँ कि मिनिस्टर साहब को तकरीर की कोई जरूरत नहीं है जो तज़बीज कल रखी गई थी इसको स्टैंडिंग कमेटी में भेजा जाए अगर सरकार उसके लिए तैयार हो गई है तो फिर मिनिस्टर साहब के भाषण की कोई जरूरत नहीं होगी।

صید: نیمناورددهی دل • شری سکندرزخستاً: صدیعاً شی په <u>کخت کری</u>ے حاح بوابوں کومنرخها کی تقریر کی کوئی عزدریت بنیں ہے۔ بوتئی پز کل دکمی فتی بختی کہ اس کو اسٹینڈنگ کمیٹی

می جیجا جائے اگر سرکاد اس کے بیے تیار ہوگی بیت جو معرمنسٹر صاحب سے بھائٹن کا کوئی عزورت نیس ہوگ ۔

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL) Do you accept the suggestion?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): In view of the sentiments and views expressed yesterday, 1 have no objection. 1 also feel that if the court employees have any grievance we should look into. What the hon. Leader of the Opposition has said, I do agree with it. Let is be sent to the Standing Committee of Parliament.

THE VICE CHAIRMAN (SHRI SATISH AGARWAL) Consequently these two Bills will be referred to the Standing Committee of Parliament.

Now, we have got Special Mentions and also two small Bills regarding excess grants of the Railway and some Supplementary Grants. Shall we take up those two Bills for Grants today or tomorrow?

SOME HON. MEMBERS: Tomorrow

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): So, as desired by hon. Members, we will now take up Special Mentions.

SPECIAL MENTIONS

Smuggling of Contraband Materials from Pakistan to Gujarat

श्रीमती आनन्दीबेन खेठाभाई पटेल (गुजरात): उपसभाध्यक्ष महोदय, गुजरात सोमावर्ती राज्य है। गुजरात की 1260 कि.मी. लम्बी दरियाई सोमा है जिसमें से 360 कि.मी. मात्र कच्छ में है। यह सीमा पर से अस्त्र, नशीली दबाइयां और आर.डी.एक्स. भारत में विपुल मात्रा में आता रहता है।

22 जुलाई के दिन कोटेन्बर के पास चौगान क्रीफ में से बी.एस.एफ. के जवानों ने 260 किलोग्राम चरस के साथ पांच पाकिस्तानियों को पकड़ा है। अन्तर्राष्ट्रीय दाभ के अनुसार दो करोड़ साठ लाख रुपये का चरस था। यह चरस का जध्या कराची स्थित स्मगलर हाजी दाऊद का